

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **25.02.2025** (TUESDAY)

CHENNAI BENCH (**HYBRID MODE**)

**10:30 AM**

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),  
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

**Note: No Mention will be permitted without prior consent of the other side.**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 72/2025 For Stay IA No. 226/2025	K Lakshmi Kantha Mohan Suspended Director of GVR RMN Hubli Lakshmeshwar Road Project Pvt. Ltd. Vs Tashi Microsurfacing System & Anr.	Mr. Jayanth Viswanathan, PCS	
2.	Comp App (AT) (CH) (Ins) No. 104/2025 For Exemption IA No. 286 & 289/2025 For Stay IA No. 287/2025 For Additional docs IA No. 288/2025	Rythm Jain Through her Special Power of Attorney Holder Lallan Singh & Anr. Vs Atlantic Spinning and Weaving Mills Ltd & 2 Ors.	Mr. Ankur Goel	
3.	Comp App (AT) (CH) (Ins) No. 105/2025 For Condone Delay IA No. 292/2025	NSL Nagapatnam Power and Infratech Ltd. through Navneet Kumar Gupta, RP for NSL Nagapatnam Power and Infratech Ltd Vs Mahanadi Coalfields Ltd.	Mr. Pulkit Deora	
4.	Comp App (AT) (CH) (Ins) No. 99/2025 For Stay IA No. 272/2025 For Additional Docs IA no. 273/2025	G Shankar Personal Guarantor of Peekay Mediequip Ltd. Vs Piramal Capital & Housing Finance Ltd.	Mr. BSV Prakash Kumar	
5.	Comp App (AT) (CH) (Ins) No. 477/2024 For Stay IA No. 1315/2024	Bank of India Vs Immaneni Eswara Rao Liquidator of Nithin Proteins Pvt. Ltd. <b>WITH</b>	Mr.S Sathiyarayanan	
6.	Comp App (AT) (CH) (Ins) No. 32/2025 For Stay IA No. 120/2025	Bank of India Vs Immaneni Eswara Rao Liquidator of Nithin Grains and Mills Pvt. Ltd. <b>WITH</b>	Mr.S Sathiyarayanan	
7.	Comp App (AT) (CH) (Ins) No. 33/2025 For Stay IA No. 122/2025	Bank of India Vs Immaneni Eswara Rao Liquidator of Nithin Grains and Mills Pvt. Ltd.	Mr.S Sathiyarayanan	

For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8.	Comp App (AT) (CH) (Ins) No. 382/2024 For Stay IA No. 1043/2024	State Bank of India SAMB II Vs Vamana Bhagya Pvt. Ltd. & 2 Ors.	Mr. B Dhanaraj	Mr. D Narendar Naik Mr.V Adhivarahan-R2
9.	TA (AT) No.6/2022 (CA (AT) No. 361/2018 IA No. 192/2018 For Exemption IA No. 1748/2018 For Stay IA No. 1749/2018)	O. Arumugasamy Vs T.R Mills Pvt. Ltd. & 15 Ors.  <b>WITH</b>	Mr. Pranav V Shankar	Mr. Aman Nalina Lingesht-R1-R4 Mr. S Eshwar-R5-R7 Mr. Praveen Kumar R10
10.	IA No. 168/2025 (To implead) in TA (AT) No.12/2022 (CA (AT) No. 259/2018)	M Chandraprabha & 2 Ors. Vs M. Leela & 11 Ors. <b>WITH</b>	Mr. S Eshwar	Mr. Aman Nalina Lingesht- R1- R4 Mr. Pranav V Shankar
11.	IA No. 167/2025 (To implead) in TA (AT) No. 13/2022 (CA (AT) No. 258/2018 For Stay IA No. 1196/2018)	Chandra Spinning & Weaving Mills Pvt. Ltd. & 3 Ors Vs M. Leela & 10 Ors. <b>WITH</b>	Mr. S Eshwar	Mr. Aman Nalina Lingesht-R1-R4 Mr. Praveen Kumar R9 - R10 Mr. Pranav V Shankar
12.	TA (AT) No.16/2022 (CA (AT) No. 310/2018 For Stay IA No. 1353/2018 For Exemption IA No. 1359/2018)	M. Nagaraj Vs M. Leela & 13 Ors. <b>WITH</b>	Mr. Naman Jhabakh	Mr. Aman Nalina Lingesht-R1-R4 Mr. S Eshwar- R6, R8- R10 Mr. Praveen Kumar R12 Mr. Pranav V Shankar
13.	TA (AT) No.19/2022 (CA (AT) No. 360/2018 For Direction IA No. 188/2018)	O Arumugasamy Vs Chandra Spinning and Weaving Mills Pvt. Ltd. & 15 Ors. <b>WITH</b>	Mr. Pranav V Shankar	Mr. S Eshwar- R1-R4 Mr. Praveen Kumar R9
14.	TA (AT) No.21/2022 (CA (AT) No. 277/2018 For Stay IA No. 1347/2018)	M.S Nagarathna & 3 Ors. Vs M Leela & 10 Ors. <b>WITH</b>	Mr. Naman Jhabakh	Mr. Aman Nalina Lingesht- R1-R4 Mr. Pranav V Shankar Mr. Praveen Kumar
15.	TA (AT) No.23/2022 (CA (AT) No. 309/2018 For Stay IA No. 1351/2018 For Exemption IA No. 1352/2018)	TR Mills Pvt & 5 Ors. Vs M. Leela & 8 Ors	Mr. Naman Jhabakh	Mr. Aman Nalina Lingesht- R1-R4 Mr. S Eshwar - R7-R9 Mr. Pranav V Shankar Mr. Praveen Kumar
16.	IA No. 265/2025 (For Amendment) in Comp App (AT) (CH) (Ins) No. 100/2022 For Stay IA No. 229/2022 For Directions IA No. 267/2022 & 821/2024	Bennet Property Holdings Company Ltd. Vs The Liquidator, Biodiversity Conservation (India) Pvt. Ltd. & Anr.	Ms. Shristi Widge	M/s Link Legal Ms. Pooja Mahajan R2
17.	IA No. 1287/2024 (For Additional Docs) in Comp App (AT) (CH) (Ins) No. 270/2021	Asset Reconstruction Company (India) Ltd Vs Manoharamma Hotel Investments Pvt Ltd. <b>WITH</b>	Mr. P Elayarajkumar	Ms. Shubharanjani Ananth

18.	Comp App (AT) (CH) (Ins) No. 271/2021	Asset Reconstruction Company (India) Ltd Vs Bharani Properties & Developers Pvt. Ltd.	Mr. P Elayarajkumar	Ms. Shubharanjani Ananth
19.	IA No. 295/2023 & 870/2024 (For Additional docs) in Comp App (AT) (CH) (Ins) No. 81/2023 For Stay IA No. 294/2023	Phoenix ARC Pvt. Ltd. Vs Cherupushpam Films Pvt. Ltd.	Ms. Abitha Banu	Mr. Pradeep Joy
20.	Comp App (AT) (CH) (Ins) No. 238/2024 For Stay IA No. 629/2024	Ravi Srinivas S Erstwhile Managing Director, Super Agri Seeds Pvt. Ltd. Vs Kiran Gubba, Director, Gubba Cold Storage Pvt. Ltd. & Anr.	Mr. TK Bhaskar	Mr. Anuj Raj- R1 Mr. Pranava Charan R2
21.	IA No. 1115/2024 (For Condone Delay), IA No. 1112/2024 (Delay in refiling) & IA No. 1114/2024 (For Additional docs) in Comp App (AT) (CH) (Ins) No. 408/2024 For Stay IA No. 1113/2024	Ch. V.N. Raghurama Gupta Shareholder, Promoter and Suspended Director of Ceasan Glass Pvt. Ltd. Vs Ceasan Glass Pvt. Ltd & 2 Ors.	Dr. SV Rama Krishna	
22.	IA No. 1155/2024 (For Condone Delay) & IA No. 1156/2024 (Delay in refiling) in Comp App (AT) (CH) (Ins) No.425/2024 For Stay IA No. 1154/2024	Paradip Port Authority Vs Dharti Dredging & Infrastructure Ltd.	Mr. GS Prasen	Mr. Pranava Charan

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
23.	Comp App (AT) (CH) (Ins) No. 412/2022	SR Shriram Shekher, Liquidator of RLS Alloys Pvt. Ltd. Vs The Goods and Services Tax Dept. & Anr.	Mr. Ramaswamy Meyyappan	Mr. B Vijay
24.	Comp App (AT) (CH) (Ins) No. 164/2023 For Stay IA No.537/2023	AR Transport & 20 Ors. Vs Nirav Kirit Pujara, RP for Andhra Cements Ltd. & 4 Ors	Mr. K Ravindranath	Ms. D Sangamithra R1 Mr. Anirudh Krishnan R2 Mr. Ashwin Shanbhag R4 Ms. Keerthikiran Murali- R5
25.	Comp App (AT) (CH) No. 11/2024 For Stay IA No. 170/2024	SpringPeople Software Pvt. Ltd & 2 Ors. Vs Ravi Kaklasaria	Mr. Awanish Srivastava	Mr. Bharadwaja Ramasubramaniam

26.	Comp App (AT) (CH) (Ins) No. 143/2024 For Stay IA No. 385/2024	Rajesh Bhatia Vs Canara Bank Asset Recovery Managment Branch & Anr.  <b>WITH</b>	Mr. PS Suman	Mr. MS Viswanathan R1 Ms. R Krithajnya - R2
27.	Comp App (AT) (CH) (Ins) No. 150/2024 For Stay IA No. 399/2024	Ashwani Kumar Bhatiya Vs Canara Bank Asset Recovery Managment Branch & Anr.	Mr. PS Suman	Mr. MS Viswanathan R1 Ms. R Krithajnya - R2
28.	Comp App (AT) (CH) (Ins) No. 224/2024 For Stay IA No. 596/2024	ICICI Bank Ltd. Vs Anil Kumar Khicha, RP of Ambojini Property Developers Pvt. Ltd. & Anr	M/s. Shivkumar & Suresh	Mr. Anant Merathia R1
29.	Comp App (AT) (CH) (Ins) No. 257/2024 For Stay IA No. 690/2024	Kesari Nandan Traders Vs Nadhi Bio Products Pvt. Ltd. Rep by its RP, Sreenivasa Rao Ravinuthala	Mr. Kumarpal R Chopra	Mr. Mahadev Tirunagari, PCS
30.	Comp App (AT) (CH) (Ins) No. 339/2024	Vemuri Ravi Kumar Vs Bhriugu Infra Pvt. Ltd.& 8 Ors.	Dr. Uma Shanker Gollapudi	Mr. Abhishek Jenasenan- R2 R3 R4 R5
31.	Comp App (AT) (CH) (Ins) No. 355/2024 To dispense with IA No. 972/2024	Bank of India Vs BS Limited Rep by its Liquidator Yadavalli Sai Karunakar	Mr.S Sathyanarayanan	
32.	Comp App (AT) (CH) (Ins) No. 364/2024 For Stay IA No. 1002/2024 To dispense with IA No. 1003/2024 To Vacate Stay IA No. 160/2025 For Direction IA No. 161/2025	Srisailan Krishnamurthy Vs Rahul Narayana Reddy & Anr.	Ms. R Moneshaa Ms. A Rithikha	Mr.S Vivekananda- R1
33.	Comp App (AT) (CH) (Ins) No. 447/2024 For Stay IA No. 1224 & 1226/2024 To dispense with IA No. 1225/2024	S Arun Suspended Director of Sargam Metals Pvt. Ltd. Vs Neeraj Agarwal, Proprietor of Ambal Agencies & Anr.	Mr. Anirudh A Sriram	Ms. Sakshi Jain- R1 Mr. Varun Srinivasan R2

#### For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
34.	TA (AT) No. 29/2021 (Comp App (AT) (Ins) 741/2020 For Stay IA No. 1985/2020 For Exemption IA No. 1986/2020)	Maharashtra Seamless Ltd. Vs S Hariprasad & 3 Ors	Mr. Ajay Bhargava Ms. Wamika Trehan	

35.	Comp App (AT) (CH) (Ins) No.126/2021 For Interim Injunction IA No. 224/2021	Indus Ind Bank Ltd. Vs IVRCL Ltd. & Anr	Mr. R Imayavaramban	Mr. Nityavendhan K
36.	TA (AT) No. 184/2021 (CA (AT) (Ins) No. 210/2020 For Stay IA No. 550/2020)	Rakesh P Sheth Vs Indus Cityspaces and Constructions Pvt. Ltd.	Mr. Udian Sharma	Mr. B Arvind Srevatsa
37.	TA (AT) No. 256/2021 (CA (AT) (Ins) No. 28/2021 For Stay IA No. 70/2021)	The Kerala State Pollution Control Board & Anr. Vs Merchem Ltd. & 23 Ors.	Ms. Rema Smrithi VK	Mr. Aditya Verma R1
38.	Comp App (AT) (CH) (Ins) No. 311/2021	Rheem Matrix Pvt Ltd Vs S12 Microsystems Pvt Ltd.	Mr. Ashutosh Kumar Mishra	Mr. S Vivekananda
39.	Comp App (AT) (CH) No.41/2022 For Stay IA No. 529/2022	V. Ravi Prakash Vs Associated Broadcasting Company Pvt. Ltd. & 9 Ors.  <b>WITH</b>	Mr. GVL Murthy Mr. J Teja Verma	Mr.Chandramouli Prabhakar - R1 Mr. Adith Narayan Vijayaraghavan-R2, R3 Mr. D. Pavan Kumar R4- R8 Mr. Arvind Srevatsa R9 Mr. DVAS Ravi Prasad- R10
40.	Comp App (AT) (CH) No. 114/2022 For Stay IA No.1036/2022	MKVN Murthy Vs Associated Broadcasting Company Pvt Ltd. & 9 Ors	Mr. SV Pravin Rathinam	Mr. Adith Narayan Vijayaraghavan R2, R3 Mr. D Pavan Kumar R4-R8 Mr. DVAS Prasad R10
41.	TA (AT) No. 47/2022 (CA (AT) No. 286/2019)	Mantri Developers Pvt. Ltd. Vs Lanco Hills Technology Park Pvt. Ltd. & 9 Ors.	Mr. Chandramouli Prabhakar	Mr. K Ravindranath R1 R7
42.	TA (AT) No. 273/2021 (CA (AT) No.49/2020 For Stay IA No. 835/2020 For Exemption IA No. 836 & 837/2020)	M.G Mohan Kumar Vs American Road Technology & Solutions Pvt Ltd & 3 Ors	Ms. Priyadarshini Banerjee	Mr. KK Vigneshwar R1
43.	TA (AT) No. 223/2021 (CA (AT) (Ins) No. 165/2020)	Firefly Creative Studio Pvt. Ltd. Vs Rockline Entertainment Pvt. Ltd.	Ms. Geethika MA	Dr. Vandana PL
44.	TA (AT) No. 01/2023 (CA (AT) No. 387/2018)	Mallina Bharathi Rao & Anr. Vs Gowthami Solvent Oils Ltd. & 2 Ors. <b>WITH</b>	Mr. TK Bhaskar	Chandhiok & Mahajan
45.	TA (AT) No. 85/2022 (Comp App (AT) No. 21/2020)	Mallina Bharathi Rao & Anr. Vs The Gowthami Solvent Oils Ltd. & Anr.	Mr. TK Bhaskar	Chandhiok & Mahajan
46.	Comp App (AT) (CH) (Ins) No. 106/2022	G. Sreevidhya Vs Karismaa Foundations Pvt. Ltd.	Mr. R Parthasarathy	Mr. Udian Sharma

47.	Comp App (AT) (CH) (Ins) No. 211/2022 For Stay IA No. 466/2022 For Directions IA No. 1145/2023	K Chandrashekar & Anr. Vs Ashwani Kumar Gupta & Anr.	Mr. TK Bhaskar Mr. Mayan H Jain	Mr. Himanshu Rathore R1 Mr. Avdhesh Bairwa R2
48.	Comp App (AT) (CH) No. 111/2023 For Stay IA No.1373/2023 For Direction IA No.1374/2023	Yogesh Kumar Agarwal Vs Arpana Iron & Steels Pvt Ltd & 3 Ors	Mr. Rajasekar Rao Salvaji	Mr. Dishit Bhattacharjee- R4
49.	Comp App (AT) (CH) (Ins) No. 264/2023	Xander Finance Pvt. Ltd. Vs Valdel Engineers and Constructors Pvt. Ltd.	Mr. Abhishek Jenasenan	Mr. Arjun K Perikal
50.	Comp App (AT) (CH) (Ins) No. 39/2024 For Stay IA No. 116/2024	Gujarat Energy Transmission Corporation Ltd. & Anr. Vs Hitesh Goyal, RP of Bhadreshwar Vidyut Pvt. Ltd.	Ms. Aishwarya Subramani	Mr. Ramakant Rai

**02.00 PM**

**In the Court of Hon'ble Mr. Justice Yogesh Khanna, Member (Judicial)  
Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial)  
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 62/2023 For Exemption IA No. 227 & 228/2023 For Stay IA No. 229/2023 Additional docs. IA No. 269/2023 For Directions IA No. 403/2024	Park Energy Pvt. Ltd. Vs State Bank of India & Anr.	Mr. Dhananjaya Sud	Mr. Pranava Charan- R1 Mr. Ramakant Rai- R2

**INSTRUCTIONS FOR SMOOTH VC HEARINGS**

- Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
- In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter "**Mentioning-Name**".
- After joining, it must be ensured that **the video is always on 'OFF' mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
- Detailed instructions for joining video conferencing are made available at:  
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
- The appearance slips may be sent at: [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)
- Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
- For any technical support Parties may contact the following officials during the office hours on working days:

**VC Support** – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan  
(044-28880500), or through email on **e-mail ID:** [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)

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By the order of Hon'ble Member (Judicial)

Chennai Bench

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